

**IN THE INCOME TAX APPELLATE TRIBUNAL  
MUMBAI BENCH "SMC" MUMBAI**

**BEFORE SHRI S.RIFAUH RAHMAN (ACCOUNTANT MEMBER) AND  
SHRI RAVISH SOOD (JUDICIAL MEMBER)**

**ITA No.333/MUM/2020  
(Assessment Year: 2013-14)**

M/s Oriental Weaving & Processing Mills Pvt. Ltd., D-64,  
TTC Industrial Area, Turbhe,  
Navi Mumbai 400 705

Vs. DCIT-10(3)(1)  
621/216A, Aayakar Bhavan,  
M.K. Road, Churchgate,  
Mumbai 400 020

**PAN No. AAACP3167G**

**(Assessee)**

**(Revenue)**

Assessee by : Withdrawal letter dated 22.06.2021  
Revenue by : Shri Sanjay J. Sethi, D.R

Date of Hearing : 12/08/2021  
Date of pronouncement : 12/08/2021

**ORDER**

**PER RAVISH SOOD, J.M:**

The present appeal filed by the assessee is directed against the order passed by the CIT(A)-17, Mumbai, dated 30.04.2016, which in turn arises from the assessment order passed by the A.O under Sec. 143(3) of the Income-tax Act, 1961 dated 15.03.2016 for assessment year 2013-14.

2. The assessee's counsel has filed a letter on 22.06.2021, wherein it is stated that the assessee has filed an application under the Direct Tax Vivad se Vishwas Act, 2020 in order to settle the aforesaid matter pending before the Tribunal. It is stated by the assessee that in the backdrop of the aforesaid facts the captioned appeal may be allowed to be withdrawn.

3. The Id. D.R did not controvert the aforesaid factual position as had been stated before us.

4. In view of the above, we dismiss the appeal as withdrawn, subject to a rider that in the unlikely event of the matter not being resolved under the Vivad se Vishwas scheme the assessee shall have liberty to approach the Tribunal for restoration of its appeal.

5. Resultantly, the appeal is dismissed as withdrawn subject to the observation recorded hereinabove.

Order pronounced in the open court on 12/08/2021.

Sd/-  
(S.Rifaur Rahman)  
ACCOUNTANT MEMBER

Sd/-  
(Ravish Sood)  
JUDICIAL MEMBER

Mumbai;

Dated: 12.08.2021

PS: Rohit

**Copy of the Order forwarded to :**

1. The Appellant
2. The Respondent.
3. The CIT(A)-
4. CIT
5. DR, ITAT, Mumbai
6. Guard file.

BY ORDER,  
//True Copy//

(Sr. Private Secretary)  
**ITAT, Mumbai**